

REPORT OF JUTE YARN AND JUTE TWINS (QUALITY CONTROL AND INSPECTIONS) RULES, 1982, REVIEWS ON AND ANNUAL REPORT OF HINDUSTAN DIAMOND COMPANY LTD., BOMBAY FOR 1981-82 AND WOOL RESEARCH ASSOCIATION, THANE, FOR 1981-82 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

(1) A copy of the Export of Jute Yarn and Jute Twines (Quality Control and Inspection) Rules, 1982 (Hindi and English versions) published in Notification No. S.O. 3619 in Gazette of India dated the 23rd October, 1982 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-5640/82].

(2) A copy each of the following papers (Hindi and English versions):—

(i) Annual Report of the Hindustan Diamond Company Limited, Bombay, for the year 1981-82 along with Audited Account.

(ii) Review by the Government on the working of the Hindustan Diamond company Limited, Bombay, for the year 1981-82.

[Placed in Library. See No. LT—5641/82].

(3) (i) Annual Report (Hindi and English version) of the Wool Research Association, Thane, for the year 1981-82 along with Audited Account.

(ii) Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1981-82.

[Placed in Library. See No. LT-5641/82].

(4) A statement (Hindi and English versions) (i) correcting the reply given on 9 July, 1982 to Unstarred Question No. 216 by Shri Rajesh Pilot Regarding employment of trained apprentices in MMTC

and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-5643/82].

अध्यक्ष महोदय : एक बात मुनिये— मैं हाउस का ध्यान इस तरफ़ दिलाता चाहता हूँ—जो मज्जेक्ट डिस्कस करवा दिया जाये और मंशा के मुताबिक़ डिस्कस करवा दिया जाये, अभी परसों इस पर डिस्कशन हुआ है और आज मेरे माननीय सदस्य फिर हाउस का वक़्त जाया करने पर तुले हुए हैं :—

This is utterly impossible. I do not like it.... This is impossible. I do not like it. ...

(Interruptions).

श्री धनिक लाल मंडल : एक मिनट मुन लीजिये—वहाँ पर लगातार मौतें हो रही हैं . .

MR. SPEAKER: No, no. Not allowed. I have got it discussed only a few days back and you cannot force it on the House daily. ...No, no. You cannot thrust it on the House.

SHRI DHANIK LAL MANDAL: Sir, I am not forcing at all. ...I am not thrusting at all. I am only requesting.

श्री राम विश्वनाथसाधन : एग्रीकल्चर मिनिस्टर ने *** बोला है । एग्रीकल्चर मिनिस्टर ने कहा है—वहाँ डेथ्स नहीं हुई हैं—जबकि वहाँ पर डेथ्स हुई हैं ।

श्री धनिक लाल मंडल : यह पार्लियामेंट तो केवल एक फार्मैलिटी सी हो गई है ।
.... (व्यवधान)

श्री जयप्रकाश विश्वनाथ : बिहार की हालत बहुत खराब होत जा रही है ।
... (व्यवधान) ...

अध्यक्ष महोदय : कोई आदमी है जो इन से बात कर सके।

This is utterly impossible. I allowed a discussion and still you are forcing me. It is impossible.

SHRI DHANIK LAL MANDAL: I am not forcing you, Sir.

अध्यक्ष महोदय : जब अतिक्रमण होता है, तब मुझे कष्ट होता है।

श्री रास बिलास पासवान : कभी-कभी मंत्री जो का भी डांट दिया कीजिए।

अध्यक्ष महोदय : मैं बिल्कुल डांट देता हूँ। मैं बिल्कुल डांट दूंगा।

REPORT OF SECOND PRESS COMMISSION VOLUMES I & II AND MEMORANDUM OF ACTION TAKEN ON THE REPORT.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commission of Inquiry Act, 1952:—

(1) Report of the Second Press Commission Volumes I & II.

(2) Memorandum of Action taken on the Report.

[Placed in Library. See No. LT-5644/82].

STATEMENT ON THE OCEAN POLICY.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C. P. N. SINGH): I beg to lay on the Table a statement (Hindi and English versions) on the 'Ocean Policy.'

[Placed in Library. See No. LT-5645/82].

REVIEW ON AND ANNUAL REPORT OF INDIAN OIL CORPORATION LTD. BOMBAY FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1981-82.

(2) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1981-82 along with Audited Account and the comment of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5646/82].

REVIEW ON AND ANNUAL REPORT OF PRAGA TOOLS LTD. SECUNDERABAD FOR 1981-82, MISHRA DHATU NIGAM LTD. HYDERABAD FOR 1981-82, BHARAT EARTH MOVERS LTD. BANGALORE FOR 1981-82 AND BHARAT ELECTRONICS LTD. FOR 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) A statement regarding Review by the Government on the working of the Praga Tools Limited, Secunderabad, for the year 1981-82.

(ii) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1981-82 along with Audited Accounts and the comment of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5649/82].

(2) (i) A statement regarding Review by the Government on the work-